

Shri H. L. Somani and other Directors of these companies have been completed; and

(b) if so, what are the results of these investigations and what steps, if any, have been taken by the Government of India to bring the guilty parties to book?

THE MINISTER OF FINANCE
(SHRI C. SUBRAMANIAM): (a)
No, Sir.

(b) Does not arise.

Excise Duty on Films

8426. SHRI D. B. CHANDRA
GOWDA:

Will the Minister of FINANCE be pleased to state:

(a) whether the All India Film Distributors Association has urged the Central Government not to enhance the excise levy on new film prints and to exempt old prints from the imposition of the levy;

(b) whether it has also requested that the import of standard raw stock of ORWO colour and Gava colour films should be stopped and all films be made on Kodak film; and

(c) if so, the reaction of Government thereto?

THE MINISTER OF STATE IN
THE MINISTRY OF FINANCE
(SHRI PRANAB KUMAR MUKHERJEE): (a) and (b) Yes, Sir.

(c) The Government have already announced certain concessions on 30.4.1975 in regard to excise duty on exposed cinematograph films. In so far as the request referred to in part (b) of the question is concerned, since the matter relates to the Ministry of Commerce, a copy of the

representation from the All India Film Distributors Association is being sent to that Ministry for necessary action.

Tourism Development Corporations in States

8427. SHRI THA KIRUTTINAN:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state the names of the States who are having their Tourism Development Corporations at present?

THE MINISTER OF STATE IN
THE MINISTRY OF TOURISM AND
CIVIL AVIATION (SHRI SUREN-
DRA PAL SINGH): Tourism Deve-
lopment Corporations have been set
up in the States of Himachal Pradesh,
Haryana, Jammu and Kashmir,
Kerala, Karnataka, Tamil Nadu, Uttar
Pradesh and West Bengal. In Raj-
asthan a Hotel Corporation has been
set up.

Setting up of Airport at Kayathar

8428 SHRI THA KIRUTTINAN:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether Government of Tamil Nadu have recommended the setting up of a new airport at Kayathar, a historic place where Katta Bomman fought against the British Imperialists in South;

(b) whether Government of Tamil Nadu have built up a fort in memory of Katta Bomman, the great freedom fighter;

(c) if so, whether Government of India propose to accept the proposal of the Tamil Nadu Government; and

(d) if not, the reasons therefor?

THE MINISTER OF TOURISM
AND CIVIL AVIATION (SHRI RAJ